

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 10496-10497/2024

D.K. SHARMA & ORS.

APPELLANT(S)

VERSUS

BAR COUNCIL OF DELHI & ORS.

RESPONDENT(S)

(FOR ADMISSION and I.R and IA No.182343/2024-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 12-09-2024 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE K.V. VISWANATHANFor Appellant(s) Mr. Sushil Kumar Jain, Sr. Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Atif Suhrawardy, Adv.
Mr. Tabrez Ahmad, Adv.For Respondent(s) Mr. Gautam Das, AOR
Mr. P.K. Dash, Adv.
Mr. Dharendra Kumar Jha, Adv.
Mr. Abanikanta Sahu, Adv.
Mr. Santosh Rout, Adv.
Mr. Shivam Kumar, Adv.
Mr. Tarunkant Samantaray, Adv.
Ms. Smita Samantaray, Adv.
Ms. Vandana Miglani, Adv.

Mr. Atmaram N.S. Nadkarni, Sr. Adv.
Mr. Sachin Sharma, Adv.
Mr. Dharmendra Basoya, Adv.
Mr. Nitin Ahlawat, Adv.
Mr. Jagdeep Vats, Adv.
Mr. S.S. Rebello, Adv.
Ms. Deepti Arya, Adv.
Mr. Arzu Paul, Adv.
Ms. Manisha Gupta, Adv.
Mr. Anil Kr. Gulati, Adv.
Mr. Naman Sharma, Adv.
Ms. Nur Tandon, Adv.
Mr. Abhishek Kumar, Adv.
Mr. Kunal Jindia, Adv.

Mr. Ajay Kumar Agarwal, Adv.
Mr. Rajiv Ranjan Dwivedi, Adv.

Mr. Shohit Chaudhry, AOR

Mr. Piyush Beriwal, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

We clarify that paragraph 2 of the order dated 09.09.2024 passed by this Court be read as under:-

"2. Until further orders, there shall be stay of sub-paragraph (ii) of paragraph No.38 of the impugned order dated 19.03.2024 passed by the High Court."

**(NARENDRA PRASAD)
DEPUTY REGISTRAR**

**(ANJU KAPOOR)
COURT MASTER**